

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH.

No. O.A. 1190 of 1997.

Present : Hon'ble Dr. B. C. Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

TAPAS KR. BHATTACHARJEE

GOURANGA KANTI NANDI

Vs.

1. Union of India, through the Chairman, Telecom Commission, Deptt. of Telecommunications, Sanchar Bhawan, New Delhi.

2. Chief General Manager, Telecom, West Bengal Circle, 1. Council House St., Calcutta - 1.

3. Chief Engineer (Civil), Deptt. of Telecommunications, Yogayog Bhawan, Calcutta - 12.

4. Superintendent Engg. (Civil), Deptt. of Telecommunications, Telecom Civil Circle, Kharagpur, Puratan Bazar, UBI Building, Kharagpur, Midnapore.

5. Superintending Engg (Civil), Deptt. of Telecommunications, Telecom Civil Circle, No.1, Yogayog Bhawan, Calcutta - 12.

6. Shri A.P. Choudhury, D-Man, Gr.II, Deptt. of Telecommunications, Office of the SE(C), Telecom Civil Circle, No.1, Calcutta.

Respondents.

For applicants : Mr. P.K. Chatterjee, counsel.

For respondents : Ms. U. Sanyal, counsel.

heard on : 2.12.97 :: ordered on : 2.12.97.

O R D E R

B C Sarma, AM

Two applicants have jointly filed this application with the prayer that a direction be issued on the respondents to extend the benefits of higher pay-scales of Rs.1600-26600/- to them as has been extended to other similarly circumstanced employees as per OM No. 13(1)-19/91, dated 19.10.94 circulated by the order dated 22.2.96 as set out at annexure A to the application.

2. When the admission hearing of the matter was taken up today, Ms. Sanyal, 1d. counsel, appearing for the respondents submits that she has no instruction in the matter. However,

Mr. P.Chatterjee, 1d. counsel for the applicants, submits that the applicants had submitted representations which have been annexed to this application and those representations are yet to be disposed of.

3. We have heard the 1d. counsel for both the parties and perused records. We find that the ~~respondents~~ representations are dated 22.7.96 and 5.6.96 as set out in annexure C and D to the application. We find that apparently on completion of four years of service in the post carrying the pay-scale of Re.1400-2200 (pre revised) may be given the pay-scale of Rs.1600-2600/- (pre-revised). Since the representations are pending, we are of the view instead of adjourning the matter, an appropriate order is called for at the stage of admission itself.

4. In view of the above, the application is disposed of at the stage of admission itself with the direction that within a period of three months from the date of communication of this order, the respondents shall dispose of the representations filed by the applicants to which we have already adverted and decision so taken thereon shall be communicated to the applicants individually by the respondents within a period of one month thereafter. We pass no order as regards costs.



(D.Purkayastha)  
MEMBER (J)



B.C.Sarma )  
MEMBER (A)